

## **MOTION FOR ELECTION TO THE ADVISORY COUNCIL OF THE DELHI DEVELOPMENT AUTHORITY**

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): Sir, I move the following Motion:

“That in pursuance of clause (h) of sub-section (2) read with sub-section (4) of Section 5 of the Delhi Development Act, 1957 (61 of 1957), this House do proceed to elect in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the Advisory Council of the Delhi Development Authority.”

*The question was put and the motion was adopted.*

### ----- **MATTERS RAISED WITH PERMISSION**

#### **Putting a sticker on the forehead of a woman revealing her HIV status at a government hospital in Jamnagar.**

SHRI SANTOSH BAGRODIA (Rajasthan): Mr. Deputy Chairman, Sir, I would like to mention about a very sad incident which happened at Jamnagar in the so-called vibrant State of Gujarat. A forty year old pregnant woman went for her check-up at the G.G.S. Government Hospital at Jamnagar. Two qualified Gynaecologists alongwith staff pasted a sticker on her forehead which mentioned her HIV-positive status. Not only have they pasted the sticker on her forehead, but also paraded her in the hospital. Mr. Deputy Chairman, Sir, I think, this is extremely shocking and shameful.

None of the medical or para-medical staff, who are aware that the HIV-status cannot be declared this way, objected to the public parade of the woman. She has got her two-months foetus aborted because of her health conditions. But the humiliation of public parade with a sticker on her forehead revealing HIV-positive status will hang on forever.

Similarly, in the same so-called vibrant Gujarat State, a four year old girl, Sania Vohra, was mauled by a stray dog. She was taken to the Sayaji Hospital. But she was not given treatment. The doctors said that they had to file a police case first. The father of the girl asked, "Police case against whom, a stray dog?" She had to be taken to a private hospital for treatment.

Sir, I mentioned these two issues. These are not only the two issues in the so-called 'vibrant Gujarat.' There are many other things which are happening in that State. This must be taken very seriously, because everybody thinks the Chief Minister is an iconic leader with innovative ideas.

I would like to request the Central Government to find out whether this is the way the State Governments are supposed to handle the situation. Is this the way the iconic leaders are supposed to handle a State?

Sir, this is a serious matter and I would request the Minister concerned to check up whether this kind of thing is happening in other parts of the country also, so that a report can be submitted in Parliament.